

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Civil Appeal No(s). 3410-3437/2008

DALMIA CEMENT (BHARAT) LIMITED

Appellant(s)

VERSUS

STATE OF T.NADU & ORS.

Respondent(s)

(with appln. (s) for directions and early hearing and office report)

WITH

C.A. No. 3438-3440/2008

(With appln.(s) for permission to file additional documents and Office Report)

C.A. No. 3441-3444/2008

(With appln.(s) for directions and Office Report)

C.A. No. 3445-3446/2008

SLP(C) No. 29114-29115/2008

(With appln.(s) for substitution for bringing on record LRs. of deceased petitioner and appln.(s) for c/delay in filing substitution appln. and Interim Relief and Office Report)

C.A. No. 4006-4008/2010

Date : 30/11/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Mrs. Prabha Swami, Adv.
Mr. P. Narasimhan, Adv.

M/s. Khaitan & Co.

For Respondent(s) Mr. G. Umapathy, Adv.
Mr. S. Ramsubramanian, Adv.
Mr. B. Balaji, Adv.
Mr. Adithya Singh, Adv.

Mr. V. G. Pragasam, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 07.12.2016.

The matter shall retain its position on that date.

(Jayant Kumar Arora)
Court Master

(Renu Diwan)
Assistant Registrar

